

(b) if so, the details thereof?

The Minister of Education (Dr. K. L. Shrimali): (a) No, Sir.

(b) Does not arise.

Grants for Construction of Utility Stadia in Orissa

2246. { **Shri Dhuleshwar Meena:**
 Shri Ulaka:

Will the Minister of Education be pleased to state:

(a) whether any financial assistance was given to Orissa Government for construction of utility Stadia during 1961-62 and 1962-63;

(b) if so, the details thereof; and

(c) the amount allocated for Orissa for the said purpose during 1963-64?

The Minister of Education (Dr. K. L. Shrimali): (a) No, Sir.

(b) Does not arise.

(c) No State-wise allocation is made for the purpose. All proposals received are considered on merits in consultation with the All-India Council of Sports.

Grants to Voluntary Organisations in Orissa for Child Welfare

2247. { **Shri Dhuleshwar Meena:**
 Shri Ulaka:

Will the Minister of Education be pleased to state:

(a) whether any financial assistance was given by the Central Government to voluntary organisations in Orissa for the programmes of child welfare and social welfare during 1962-63; and

(b) if so the details thereof?

The Minister of Education (Dr. K. L. Shrimali): (a) and (b). The information is being collected and will be laid on the Table of the House as soon as possible.

S.Cs. and S.Ts. in Rajasthan

2248. **Shri Dhuleshwar Meena:** Will the Minister of Home Affairs be pleased to state:

(a) whether any financial assistance was given to non-official organisations in Rajasthan for the Welfare of Scheduled Castes and Scheduled Tribes during 1962-63; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar): (a) and (b). The information has been called for from the State Government. A statement will be laid on the Table of the House as soon as the information becomes available.

Houses for S.Cs. and S.Ts. in Rajasthan

2249. **Shri Dhuleshwar Meena:** Will the Minister of Home Affairs be pleased to state:

(a) whether any financial assistance has been given to Rajasthan for the construction of houses for Scheduled Castes and Scheduled Tribes during 1962-63; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar): (a) Yes.

(b) An amount of Rs 3.00 lakhs was allotted during 1962-63 to Rajasthan under the Centrally Sponsored Programme for the "subsidy for housing of sweepers and scavengers and provision of house-sites to members of Scheduled Castes (a) who are engaged in unclean occupations or (b) who are landless labourers."

In the State Sector, although there is no specific scheme in Rajasthan for housing of Scheduled Castes and Tribes, a provision of Rs. 1.25 lakhs and Rs. 10.00 lakhs for Scheduled Tribes and Scheduled Castes respectively, has been made for the